

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) The details of the ongoing projects under Central Road Fund (CRF) alongwith the estimated costs for the State of U.P. and Haryana are given in the attached statement.

(c) and (d) The allocation is not done on Project-wise basis. However, during the last three years a sum of Rs. 618.00 lakhs and Rs. 380.00 lakhs have been allocated to the State of U.P. and Haryana, respectively. The total expenditure incurred on the above Projects upto March, 1998 is Rs. 1145.61 lakhs in U.P. and Rs. 395.45 lakhs in Haryana, inclusive of State share.

**Statement**

| Sl. No. | Name of work | Sanctioned amount (Rs. in lakhs) |
|---------|--------------|----------------------------------|
|---------|--------------|----------------------------------|

**Name of State U.P.**

|    |   |         |
|----|---|---------|
| 1. | Construction of Farukhabad bypass.  | 54.37   |
| 2. | Improvement of Azamgarh Varanasi road.  | 38.00   |
| 3. | Construction of Jiyampur Anausi Walidpur Mohamdabad road.                                   | 78.30   |
| 4. | Widening & Strengthening/improvement of riding quality of existing roads in Amethi project. | 1965.90 |

**State of Haryana**

|    |   |       |
|----|---|-------|
| 1. | Augmentation of laboratory facilities in laboratories in Haryana.   | 15.74 |
| 2. | Estimate for widening & strengthening of Panipat Safidon Jind-Bhiwani-Loharu road S.N. 14 (Sec. Safidon-Jind road KM 43 to 54 & KM 54.50 to 58 in Jind Distt. | 87.20 |
| 3. | Traffic Engineering Cell in Haryana for the period of 5 years.  | 50.00 |
| 4. | 4 laning Yamuna nagar-Chhrauli road from Aggarsain chowk to Buria chowk and Aggarsain chowk to Bilaspur chowk.  | 80.00 |
| 5. | Strengthening of Agroha Adampur road KM 0 to 16.77 in Hissar Distt.   | 94.61 |
| 6. | 4-laning of Ratia Budhlada Ratia Fetehabad city portion Ratia in Hissar Distt.  | 86.73 |

*[English]*

**Ban on Tree Felling**

3491. SHRI TARIQ ANWAR :  
SHRIMATI RANEE NARAH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government have imposed a ban on the felling of trees in the Country;

(b) whether the ban has been violated in the several States;

(c) if so, the reasons therefor;

(d) whether the persons arrested have been punished; and

(e) if so, the nature of punishment granted/awarded to such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) No, Sir. The forests are worked as per the prescriptions of the working plans approved by the Government. However, in specific areas the felling of trees is regulated by tree preservation Acts promulgated by some of the States.

(b) to (e) Illegal fellings of trees are dealt with by the State Governments under the relevant sections of the Indian Forest Act, 1927 and State Forest Acts and the offenders are punished by the State Government.

**Award of Ph.D. Degree**

3492. SHRI R. SAMBASIVA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the basis of awarding a Ph.D. degree;

(b) whether there is a standard principle in this regard for all the Universities in India;

(c) if not, the reasons therefor;

(d) whether the candidates whose results get delayed are being penalised (in terms of increments, seniority, etc.) for no fault of theirs; and

(e) if so, the remedial steps proposed to be taken by the Government in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (e) Ph.D. Degree is awarded for the original research work. The date of completion of Ph.D. is normally the date of passing the viva-voce. However, the Degree is awarded when the convocation is held.